

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 41 OF 2017**

**Dated: 20<sup>th</sup> March, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Bangalore Electricity Supply Company .....Appellant(s)  
Vs.**

**Karnataka Electricity Regulatory Commission & Ors. ....Respondent(s)**

Counsel for the Appellant(s) : Mr. Prawal Mishra

Counsel for the Respondent(s) : Mr. Anantha Narayana M. G. for R-2 & 3

**ORDER**

The matter could not reach the Bench.

As agreed by learned counsel for the parties, list the matter for hearing on **13.05.2019**.

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*tpd/js*